

SPECIAL BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/7(KB)2021
IA(COMPANIES.ACT)/24(KB)2022,
IA(COMPANIES.ACT)/2(KB)2021,
COMP.APPL/49(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | SANJEEV JHUNJHUNWALA HUF VS MANAS DISTRIBUTORS PRIVATE LIMITED |
| UNDER SECTION | SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) |

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv. : For Petitioner
Mr. Ankit Chaurasia, Adv.

Ms. Swapna Choubey, Adv. : For Respondent
Mr. Mohan Ram Goenka, CS

Ms. Neha Somani, PCS : For R-6 & R-7

Mr. Bhaskar Dwivedi, Adv. : For R9
Mr. Rabi Ranjan Tiwari, Adv.
Mr. Prashant Sekhar Pandey, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter on **29/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**